Supplementary Cause List-1 Sr. No.14

HIGH COURT OF JAMMU AND KASHMIR **AT JAMMU**

CM no. 2685/2020

in PIL no. 7/2014

(Through Video Conferencing)

Dewakar Sharma & Another

.....Applicant(s)

Through :- None.

V/s

State of J&K and Others

.....Respondent(s)

Through :- Mr. F.A. Natnoo, AAG (On video Conference from High Court at Jammu).

HON'BLE THE CHIEF JUSTICE

Coram:

HON'BLE MR. JUSTICE VINOD CHATTERJI KOUL, JUDGE

(On Video Conference from High Court at Jammu)

(On Video Conference from High Court at Jammu)

ORDER CM No. 2685/2020 in PIL no. Notice.

AG accepts notice on behalf of respondents Mr. F.A.Natnoo, learned A

and seeks time to file objections.

Let the same be filed before the next date of hearing.

Let a copy of this application be served upon Mr. Natnoo, AAG within

two days.

List on 8th July 2020.

(VINOD CHATTERJI KOUL) JUDGE

(GITA MITTAL) **CHIEF JUSTICE**

Jammu 23.06.2020 Tilak